GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.4323

TO BE ANSWERED ON THE 21ST MARCH, 2018

DEFENCE AGREEMENT

4323. SHRI MOHD. SALIM:

SHRI MD. BADARUDDOZA KHAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the names of countries with which the Government has signed defence / military agreements during the last three years; and
- (b) the details of private companies in the country producing military, defence tools / equipments?

A N S W E R
MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
रारायमं रिजासभाष भामरे)

- (a) Names of countries with which the Government has signed defence / military agreements during the last three years are given in Annexure.
- (b) Since the opening up of Defence industry sector in May, 2001 for 100% manufacturing by Indian private sector including Foreign Direct Investment (FDI) upto admissible cap both subject to licensing, Department of Industrial Policy & Promotion (DIPP) has issued 348 licenses to 210 Indian Companies till February, 2018.

So far, 40 FDI proposals / Joint Ventures have been approved in defence sector for manufacture of various defence equipments, both in public and private sector.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4323 FOR ANSWER ON 21.3.2018

NAMES OF COUNTRIES WITH WHOM DEFENCE / MILITARY AGREEMENTS SIGNED DURING THE LAST THREE YEARS (FROM 20.03.2015):

SI. No.	Country
1.	Australia
2.	Bangladesh
3.	Brunei
4.	Chile
5.	Fiji
6.	France
7.	Japan
8.	Jordan
9.	Kazakhstan
10.	Kenya
11.	Kyrgyz Republic
12.	Madagascar
13.	Maldives
14.	Myanmar
15.	Mongolia
16.	Oman
17.	Pakistan
18.	Philippines
19.	Portugal
20.	Republic of Korea
21.	Russia
22.	Singapore
23.	Tanzania
24.	Turkmenistan
25.	UAE
26.	USA
27.	Vietnam
